Annexure-7

Name of the corporate debtor: Manglam Apartments Limited; Date of commencement of CIRP 09/06/2023 ; List of creditors as on: 12.07.2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	DEPARTMENT OF TRADE & TAXES DELHL /GST	GST	23.06.2023	1,73,000.00	1,73,000.00	Unsecured	No	0.10%	-	-	-	-	Amount provisonally verified